

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 160 of 2018 &**  
**IA NOS. 753 & 765 OF 2018**

**Dated: 11<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member**  
**Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**GMR Kamalanga Energy Limited**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Mr. Matrugupta Mishra  
Ms. Ankita Bafna  
Mrs. Shikha Ohri

Counsel for the Respondent(s) :

Ms. Swapna Seshadari  
Mr. Ashwin Ramanathan for R-2

**ORDER**

Issue notice to the Respondents on the appeal as well as on the IA Nos. 753 & 765 of 2018 (Appl. for stay & Appl. for placing on record additional documents) returnable on 14.08.2018. Ms. Swapna Seshadari takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on **14.08.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**